

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 16
TA (IBC)- 43(PB)/2024

IN THE MATTER OF:

Navin Kumar Jain

... Applicant/Petitioner

Vs

UCO Bank & Ors

... Respondent

Order under Section Rule 16(d) NCLT, 2016.

Order delivered on 19.07.2024

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For Respondent :

ORDER

Renotified to **23.07.2024.**

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(KAMAL SULTANPURI)
JOINT REGISTRAR